Annexure 7

Name of Corporate Debtor: Date of Commencement of CIRP:		Trident Tools Limited															
		18.09.2019															
ist of Cre	ditors as on:	19.12.2020															
							List of Operation	al Creditors (Gove	rnment dues)								
																(Amount in	
SI. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any	
	Department	Government	Identification No.	Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount covered	Whether related	% of voting	contingent	mutual dues,	not admitted	claim under		
				receipt		admitted		by security	by guarantee	party?	share in CoC, if	claim	that may be set	·	verification		
								interest			applicable		off				
	Department of State Tax,	Charles	OCG_1	11.11.2019	22,032,966.00	22,032,966.00	Unsecured										
	Government of	Government	000_1	11.11.2019	22,032,966.00	22,032,900.00	Unsecured	-	-	No	-	-	-	-	-		
	Maharashtra, Mumbai	Government								NO							
2	ivianiarasnicia, ivianibai	Central	OCG_2	16.12.2019	80,031,722.00	80,031,722.00	Unsecured	_	_		_	_	_	_			
-	Department of Customs	Government	000_2	10.12.2015	00,031,722.00	00,031,722.00	Onsecured			No							
3		Local Authority	OCG 3				Unsecured				-	-	-	-	-		
	Gram Panchayat-Dhansar		_	01.02.2020	770,805.00	770,805.00				No							
4	Central Excise, Mumbai-III	Central	OCG_4	04.02.2020	1,515,050.00	1,515,050.00	Unsecured	-	-		-	-	-	-	-		
	(Now CGST & CX. DN. III,	Government								No							
	Palghar)																
5	Income Tax Department		OCG_5	25.02.2020	12,949,049.00	-	Unsecured	-	-		-	-	-	12,949,049.00	-	The said claim was	
		Government									1					received after passing	
										No	1					the resolution for	
											1					Liquidation by the Co	

117,299,592.00 104,350,543.00